expedite implementation of projects. Meetings are held on periodic basis at sites as well as at NHAI Headquarter to review the progress of projects. The works for the contracts terminated by NHAI have been re-awarded. Meetings are held with officials of State Governments concerned in order to expedite land acquisition, utility shifting, etc. An officer of the Railways has been posted to NHAI to coordinate with Ministry of Railways to expedite the construction of ROBs.

## Declaration of State Highways as NHs

1304. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the State Highways declared as National Highways during the last three years;

(b) whether Government has received any proposal regarding declaration of State Highways as National Highways during the last one year;

- (c) if so, the details thereof, State-wise and stretch-wise; and
- (d) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) The details of the State Highways declared as National Highways during the last three years and the State and Stretch wise proposals received for declaration of State Highways as National Highways during the last one year (2008-09) are given in Statement-I and Statement-II respectively (*See* below). Upgrading State Highways as National Highways is currently not a priority for the Government since the emphasis is on development of the existing National Highways which suffers from many deficiencies.

## Statement-I

## Details of National Highways declared during the last three years

100	00	0-	
(200	16	(17)	
120	50-	$\mathbf{v}_{II}$	

State	National	Stretch	Approx
	Highways No		Length (Km)
1	2	3	4
Uttar Pradesh	24B	Lucknow -Rai Bareily-Allahabad	185
Tamil Nadu	226	Thanjavur- Gandharvakottai-	144
		Sivaganga-Manamadurai	
	227	Thiruchirappalli - connecting-	135
		Lalgudi-Kumaratchi-Chidambaram	
Gujarat	228	Ahmedabad-Dandi (Dandi	374
		heritage route)	
West Bengal	2B	Burdwan-Bolpur	52
Bihar	2C	Dehri-Akbarpur-Bihar/UP Border	105

1	2	3	4
West Bengal	31D	Siliguri -Salsalabari-Fuibari- Mainaguri- Dhupguri Falakata and Sonapur	147
Kerala	47C	Kalamassery, crossing NH- 17 and terminating at Vallarpadam (2008-09)	17
Arunachal Pradesh	229	The highway starting from Tawang passing through Bomdila, Nechipu, Seppa, Sagalee, Ziro, Daporijo, Aalong and terminating at Pasighat in the state of Arunachal Pradesh.	1090
Arunachal Pradesh	Extension of NH 52 B	The highway starting from Mahadevpur passing through Namchik, Changlang, Khonsa and Kanubari in the state of Arunachal Pradesh and terminating near Dibrugarh in the state of Assam, joining with approaches to Bogibeel bridge.	450
Arunachal Pradesh	Extension of NH 37	The National Highway Number 37 is extended from its dead end near Saikhowaghat in Assam to join NH 52 near Roing in Arunachal Pradesh.	60
Tamil Nadu	Extension of NH-226	The highway starting from Perambalur connecting Perali, Keelapalur, Ariyalur, Kunnam, Thiruvaiyaru, Kandiyur and joining NH-226 at Thanjavur in the State of Tamil Nadu.	85
Tamil Nadu	230	The highway starting from Madurai connecting Tiruppuvanam, Poovandhi, Sivaganga, Kalaiyarkoil, Tiruvadanai and terminating at Tondi Port town in the State of Tamil Nadu.	82

1	2	3	4
West Bengal	Extension of NH-2B	The highway starting from Bolpur connecting Prantik, Mayureswar and terminating at Mollarpur at the junction of NH-60 in the State of West Bengal.	54
Himachal Pradesh	20 A	The highway starting from Nagrota at the Junction of NH 20 connecting Ranital, Dehra and terminating at Mubarikpur at the Junction of NH 70 in Himachal Pradesh.	91
Himachal Pradesh	72 B	The highway starting from Paonta at the Junction of NH 72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tuini in Uttrakhand and terminating at Hatkoti in Himachal Pradesh.	109
Uttarakhand	72 B	The highway starting from Paonta at the Junction of NH 72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tuini in Uttrakhand and terminating at Hatkoti in Himachal Pradesh.	51
Uttar Pradesh	231	The highway starting from Raibareli connecting Salon, Pratapgarh, Machlishahar and terminating at Jaunpur in the state of Uttar Pradesh.	169
	232	The highway starting from Ambedkarnagar (Tanda) connecting Sultanpur, Amethi, Raibareli, Lalganj, Fatehpur and terminating at Banda in the state of Uttar Pradesh.	305
	232 A	The highway starting from Unnao and terminating at Lalganj (junction of NH 232) in the state of Uttar Pradesh.	68
	233	The highway starting from India/Nepal Border (connecting to Lumbani) via Naugarh, Sidarthnagar, Bansi, Basti, Tanda, Ajamgarh and terminating at Varanasi in the state of Uttar Pradesh.	292

1	2	3	4
	235	The highway starting from Meerut connecting Hapur, Gulawthi and terminating at Bulandshahar in the state of Uttar Pradesh.	66
Andhra Pradesh	18A	The highway starting from Puthalapattu and terminating at Tirupati in Andhra Pradesh.	42
Andhra 234 Pradesh Karnataka, Tamil Nadu		The highway starting from Mangalore connecting Beltangadi, Mudigare, Belur, Huliyar, Sira, Madhugiri, Chintamani in Karnataka, Venktagiri Kota in Andhra Pradesh, Pernampet, Gudiyattam, Katpadi, Vellore, Pushpagiri, Polur and terminating at Timvanarnalai-Viluppuram in Tamil Nadu	780

## Statement-II

State-wise and stretch-wise details of the proposal received from the States for declaration of new National Highways during the last one year (2008-09)

SI. No.	Name of the State	Deta	ils of Roads/Stretches	Length in Kms.
1	2		3	4
Ī.	Andhra Pradesh	Andhra Pradesh 1. Hyderabad-Srisailam-Dornala-A Nandyal	Hyderabad-Srisailam-Dornala-Atmakur- Nandyal	353.18
		2.	Kakinada-Dwarapuydi-Rajamundry- Kovvur-Suryapeta	300
		3.	Sironcha Mahadevapur-Tungaturthi- Erpedu-Renigunta	650
		4.	Tadipatri-Raichur road via Ananthapur- Urvakonda road	146.17
		5.	Road from " Guntur- Vinukonda- Tokapalli- Nandyal Banaganapalli- Owk- Thadapatri- Dharmavaram- Kodur.	530
		6.	Adilabad-Utnoor-Khanapur-Korutla- Vemulawada-Siddipet-Janagon-Suryapeta- Miryalguda-Piduguralla-Narasaraopeta- Vodarevu.	630
		7.	Puthalpatu-Tirupathi	40
		8.	The road connecting B.C. road near Mangalore in Karnataka passing through Andhra Pradesh and terminating at Tiruvanamalai in Tamil Nadu	-

1	2		3	4
II	Arunachal Pradesh	ୀ.	Tawang -Bomdila- Nechipu- Seppa- Sagalee- Ziro-Daporijo- Aalong -Pasighat	1090
		2.	Mahadevpur- Namchik- Changlang- Khonsa- Kanubari in the state of Arunachal Pradesh and terminating near Dibrugarh in the state of Assam, joining with approaches to Bogibeel bridge.	450
		3.	The National Highway Number 37 is extended from its dead end near Saikhowaghat in Assam to join NH 52 near Roing	60
11	Bihar	1.	Darbhanga-Kamtola-Madhwapur road	
v.	Himachal Pradesh	1.	Taradevi (Shimla)-Jubbarhatti-Kunihar- Ramshehar Nalagarh-Ghanouli (SH NO.6) (HP Boundary) road	106.400
		2.	Bharmour-Chamba-Dalhousie-Pathankot Road	133.00
		3.	Hamirpur-Sujanpur-Palampur Road	60.00
		4.	Brahampukhar-Bilaspur-Ghumarwin- Sarkaghat-Baijnath Road	111.80
		5.	Slapper-Pandoh-Chailchowk-Karsog- Tattapani-Dhalli-Theog-Kotkhai-Jubbal- Hatkoti Road	300.00
		6.	Nagrota-Ranital-Dehra-Mubarikpur road	91
		7.	Paonata-Rajban-Shillai-Minus-Hatkoti road	150
/.	Karnataka	Ŀ.	Bidar-Humnabad-Gulbarga-Siriguppa-Bellary- Hiriyur-Chikkanayakanahalli-Nagamangala- Pandavapura-Srirangapatna	679
		2.	The road connecting B.C. road near Mangalore in Karnataka passing through Andhra Pradesh and terminating at Tiruvanamalai in Tamil Nadu	-
		3.	Mysore-Channarayapatna-Arasikere-Loop between Channarayapatna and Sakaleshpura via Holenarasipura	187
		4.	Bangalore-Outer Ring road Dobaspet-Solur- Magadi-Ramnagaram-Kanakapura-Anekal- Attibnele-Sarjapura	194

1	2		3	4
		5.	Bangalore-Ramanagara-Channapatna- Mandya-Mysore-Mercara-Mangalore (to join NH-17)	385
		6.	Koratagere-Tumkur-Kunigai-Huliyurdurga- Maddur-Malavalli Road	140
		7.	Belgaum-Bagalkot-Raichur-Mehaboobnagar- Andhra Pradesh	336
		8.	Malavalli-Bannur-Mysore Road	45
		9.	Doddaballapur-Kolar Foad <i>via</i> Nandi Vijayapura,Vemgal	82
		10.	Hebsur-Dharwar-Ranagaram-Panaji Road	95
		11.	Bangalore-Hindupura to join NH-7 (Somandenapalli) upto State Border	80
		12.	Manadavady-H.D.Kote-Jaipura-Kollegal- Salem road	197
/I.	Maharashtra	1.	Indor, Edlabad, Jamner, Sillod, Aurangabad, Wagor, Shirur, Pune, Paud, Roha, Murud MSH-5	53 <b>.</b> 400
/II.	Manipur	1.	Churachandpur to Tuivai <i>via</i> Singhat- Singzawl road	163
/111.	Mizoram	1.	Keitum to Zokhawthar via Khawbung road	179
Х	Nagaland	1.	Tuensang in Nagaland-Nagimmora-Sibsagar (Simulguri) in Assam 3. Tuensang in Nagaland- Naginimora-Sibsagar (Simulguri) in Assam	265
۲.	Puducherry	1.	East Coast Road from Chennai to Puducherry	5
<∣.	Rajasthan	1.	Koshi-Kama-Deeg-Bharatpur- Roopwas- Dholpur	139
		2.	Barmer (NH-15)-Jalore-Ahor Sadri-Desuri- Gaumati ka Chauraha-Kankroli-Bhilwara- Mandalgarh	446
		3.	Jaipur (NH-8)-Jobner-Kuchaman-Nagaur- Phalodi (NH-15)	336
		4.	Mathura (NH-3) Bharatpur-Banyana-Bhadoti-	332
			Sawaimadhopur-Palighat-Itawa-Ma	angrol-Barar

1	2		3	4
		5.	Bharatpur (NH-11)-Alwar-Bansur-Kotputtli Neem Ka Thana-Sikar-Salasar (NH-65)	301
		6.	Fatehpur (NH-11)-Jhunjhunu-Chirawa- Singhana-Namol-Rewari(NH-8)	164
		7.	Pratapgarh (NH-113)-Dungarpur- Bichiwada (NH-8)	226
		8.	Jaipur (NH-12)-Diggi-Kekri-Shahpura- Mandal-Bhilwara (NH-79)	123
KII	Sikkim	1.	Alternate National Highway from Nathula to Siliguri	
		2.	Lachung Valley through Singtham and Chungthang	-
		3.	Rongli through Rangpo and Rorathang	-
		4.	Pakyong through Ranipool and Rorathang	-
]]]	Tripura	Ĭ.	Kukital to Sabroom via Dharmanagar- Amarpur Rupaichari	310
(IV	Tamil Nadu	ୀ.	Perambalur-Perali- Keelapalur- Ariyalur- Kunnam-Thiruvaiyaru- Kandiyur-joining NH-226 at Thanjavur	85
		2.	Madurai-Tiruppuvanam- Poovandhi- Sivaganga-Kalaiyarkoil- Tiruvadanai- Tondi Port town	82
		3.	The road connecting B.C. road near Mangalore in Karnataka passing through Andhra Pradesh and terminating at Tiruvanamalai in Tamil Nadu	-
∿.	Uttar Pradesh	Ι.	Kuravali-Mainpuri-Karhal-Etawah road	73.158
		2.	Sirsaganj-Karhal-Kishni-Vidhuna- Chobepur road	161.53
		3.	Bareily-Badaaun-Bilsi-Gajraula-Chandpur- Bijnaur road	262.39
		4.	Jagdishpur-Gauriganj-Amethi-Pratapgarh road	79.00
		5.	Fatehpur-Raibareily-Jagdishpur-Faizabad road	181.960
		6.	Lumbini Dudhi State Highway No.5	101.00
		7.	Raibareli-Pratapgarh-Machlishahar-Jaunpur state highway no-36	168.80

1	2		3	4
		8.	Unnav-Lalgang-Raibarely-Gaurigang- Sultanpur	185.77
		9.	Lumbani-Naugarh-Sidarthnagar- Bansi-Basti-Tanda Ajamgarh-Baranasi	292.10
		10.	Lucknow-Banda	148.52
		11.	Pilbhit-Bareli-Badau-Kasgang-Hathras- Mathura-Bharatpur (Rajasthan Border)	283.03
		12.	Ambedkarnagar-Sultanpur-Ameti-Raibareli- Lalgang-Fatehpur	286.65
		13.	Meerut-Bulandshahr (part of SH-18)	66.165
XVI.	Uttarakhand	1.	Badwala to Juddo (Harbartpur-Badkot Band)	18
		2.	Buakhal-Ghurdauri-Devprayag	49
XVII.	West Bengal	1.	Bolpur-Prantik-Mayureswar-Mollarpur	54

Widening of NH-7 in MP and Maharashtra

1305. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any representation to reconsider the widening of four lane of NH-7 through the Pench Tiger Reserves in Madhya Pradesh and Maharashtra;

(b) if so, Government's response thereto;

(c) whether Government is considering to adopt an alternative alignment of North-South corridor to protect forest reserve; and

(d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir. A number of objections have been received from wild life experts, NGOs and representatives of people to the alignment proposed by NHAI with a request to realign the NH-7 passing through the Pench Tiger Reserves to save the bifurcation of the tiger habitat.

(b) NHAI has taken these concerns into consideration and proposed a number of animal passes of adequate width and height at suitable locations as per the advice of the Forest Department and referred the proposal for the consideration of Ministry of Environment and Forests. The matter has subsequently been referred to the Central Empowered Committee (CEC), who after a series of hearings, has referred the matter for the consideration of Supreme Court.

(c) and (d) A final decision on following the existing alignment or an alternative alignment can be taken only after the decision of the Supreme Court.